- (ख) 1987-88 के लिये क्या नीति बतायी गयी है ;
- (ग) क्या वर्ष 1985-86 ग्रीर 1986-37 के वर्षों के लिये अपनायी गयी नीति में काई परिवतन किये गये हैं;
- (घ) यदि हां, तो उसके क्या कारण
- (ङ) क्या नीति में इस पित्रवर्तन से ओटे ग्रौर नये निर्माताग्रों को लाभ पहुंचा है ग्रौर यदि नहीं. तो उसके क्या कारण है, ग्रौर
- (च) वर्ष 1985-86, 1986-87 श्रीर 1987-88 के दौरान निर्माता इम्पनियों को कितने पिलडरों की खरीद के बार्डर दिये गये हैं श्रीर तेल कम्पनियों को कितने सिलेंडर उपलब्ध कराये गये हैं?

पेटोलियम और प्राकृतिक गैस मंत्रालय के राज्य मंत्री (श्री ब्रहम दत्त) : (क) से (ङ) तेल कम्पनियो द्वारा वर्ष 1985-36 के दौरान एन जो जो विलंडरों की प्राप्ति निर्माता एककों के साथ तत्कालीन करार की शतों पर की गई थी जो मार्च, 1986 को समाप्त हो गया था। वर्ष 1985 के ग्रन्त तक तेल कम्पनियों की वार्षिक मांग से कई गुणा अधिक की स्थापित निर्माण अमता या तो अस्तित्व में याई ग्रथवा देखीं गई थी । यतः स्पिलिण्डर प्राप्त करने की नीति का निर्धारण अब किसी भी वर्ष की तेल उद्योग की मांग के आधार पर किया जा रहा है। वर्ष 1986-87 के लिये पहले से मौजद नये अथवा निहाई एककों के लिये तेल उद्योग द्वारा भिन्न-भिन्न माताओं के लिये आईर उनके (एक्कों) वर्गीकरण को ध्यान में रखकर दिवे गये ये । जिन्हें मुख्यतः स्वापित/ग्रर्ध-स्थापित ग्रीर नये एककों के रूप में किया गया था । वर्ष 1987-88 के लिये प्राप्ति की नीति अनिवार्यता प्रत्येक एकक के कार्य निष्पादन अथवा 1986-87 में प्रत्येक कक द्वारा वास्तविक सप्लाई की गई मात्रा के आधार पर तय की गई थी, जो उनकी स्वापित जमता को ध्यान में रखे बगैर की गई थी।

(च) वर्ष 1985-86, 1986-87 श्रीर 1987-88 के दौरान तेल कम्पनियों द्वारा दिये गये श्रार्डर ग्रीर मिलिण्डर निर्माताग्रों द्वारा की गई सप्लाई निम्न प्रकार है:--

to Questions

## (लाखों में)

		दिये गये ग्राडंर	वास्त्र <b>विव</b> संपना <b>ई</b>
1985-86		53-51	41-16
1986-87		47.76	35-82
1987-88		13-87	2-83
(1-7-1987	तक)		

## Self-employment to educated unemployed youth

3424. SHRI BASUDEB MOHAPATRA: Will the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that the scheme for providing self-employment to educated unemployed youth has achieved its objective;
- (b) what was the target and achievement in terms of number of beneficiaries during the years 1984-85, 1985-86 and 1986-87;
- (c) how the selection of beneficiaries has been made; and
- (d) what is the total number of beneficiaries benefited by this scheme from the date of implementation till the end of March, 1987?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM):
(a) Evaluation of one selected district in each State[UT was carried out in 1985 for the cases sanctioned during 1983-84. The survey revealed that banks have made disbursals in 92 per cent of sanctioned cases, 76 per cent of the units to whom loan was disbursed were found working.

(b) The target and achievement in terms of number of beneficiaries during the years 1984-85, 1985-86 and 1986-87 is as under:

(In lakhs)

Year	Target	Achievement
1984-85	2-5	2-29
1985-86	25	2.21
1986-87	25	2 19

(c) A DIC Task Forcs which consists of General Manager and Credit Manager of DICs, a representative from concerned SISI, three bankers and a District Employ ment Officer sel and makey recommen dation to the bank which makes the final selection.

(d) 9.11 lakh beneficiaries have bene fited by this Scheme from the date of the implementation til the end of March, 1987

## MOU for annual performance plan

3425. SHRI PRAMOD MAHAJAN: SHRI SHANKER SINH VA-GHELA:

Will the Minister of INDUSTRY be pleased to state whether Government have decided to sign a Memorandum of Understanding for Annual Performance Plan for 1987-88 with certain public sector enterprises; if so. what are the names of such enterprises; the outlines of the MOU so signed and the outcome thereof?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) Presently, proposals are being formulated and con-

cretised for finalising Memorandum of Understanding for Annual Performance plan with eight public sector undertaking which are the State Trading Corporation, The Minerals & Metals Trading Corporation, Steel Authority of India Ltd., The National Textile Corporation, The Bharat Heavy Electricais Ltd. the Coal India Ltd., The National Thermal Power Corporation and Air India. A performance plan for the period 1987—89 has been signed with Oil and Natural Gas Commission, the part relating to 1988-89 being only indicative. The Memorandum of Understanding would contain the performance targets to be achieved by the enterprises during the period and state the obligation of the Government to provide necessary support by increased delegation of powers and quicker Government clearances

## Production of flow meter, pressure gauge etc.

3426. SHRI K. VASUDEVA PANICKER: Will the Minuter Of INDUSTRY be pleased to state what was the actual production of (i) Flow Meter, (ii) Pressure Gauge, (iii) Testing Machine (iv) Thermometer (Industrial) and (v) Balances during the years 1984, 1985 and 1986, year-wise and cateaorywise?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): Flow Meters Pressure Gauces, Testing Medlines Thermometer (industrial) and Balances are categorised under Process Control Instruments and Scientific Instruments. The production of Process Control Instruments including Control Valves and Scientific Instruments including Electric Measuring Instruments during 1984 1985 and 1986 was as under:

(Rs. in crores)

	1984	1985 (Estimat	1986 ed)
Pocess Control Instrumentsincluding Control Valves	74 76	99 45	100.00
Scientific Instruments including Electric Measuring Ins	struments	1100	12 00

Categorywise production figures for Flow Meters, Pressure Gauges, Testing Machines: ThermometersfftidustriaOandBalancesare not being separately reported by the firms manufacturing these items.